

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.1273 of 2014**

**Registrar(Judicial) Suo Motu** .... **Petitioner**  
Mr. Gautam Mishra,  
Senior Advocate(Amicus Curiae)  
-versus-  
**State of Odisha & Others** .... **Opp. Parties**  
Mr.M.K.Khuntia, AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K.PATTANAİK**

**Order No.**

**ORDER**  
**01.08.2022**

46.

1. A short adjournment of three to four weeks time sought by the Government to complete the process.
2. List on 21<sup>st</sup> September, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**( R.K.Pattanaik)**  
**Judge**